

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 93 of 2014 and 94 of 2014

Dated : 12th December, 2014

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)
Versus
Chhattisgarh State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant (s) : Mr. P.V. Sajeev for CSPDCL
Ms. Suparna Srivastava
Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for R-2
Mr. C.K. Rai for R-1

Appeal No. 94 of 2014

Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)
Versus
Chhattisgarh State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant (s) : Mr. P.V. Sajeev for CSPDCL
Ms. Suparna Srivastava
Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for R-2
Mr. C.K. Rai for R-1

ORDER

Learned Counsel for the Appellant Ms. Suparna Srivastava has finished her arguments. Thereafter, we have heard learned counsel for the Respondents at sufficient length.

Post the matter for remaining arguments of the Respondents and Reply submissions on **13.01.2015**.

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

sh/pr